

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
HARI OM AUTO COMPONENTS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Hari Om Auto Components Private Limited
2.	Date of incorporation of corporate debtor	02.04.2007
3.	Authority under which corporate debtor is incorporated / registered	ROC- Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of the corporate debtor	U35990MH2007PTC169517
5.	Address of the registered office and principal office (if any) of corporate debtor	RL 184/7 MIDC WALUJ, AURANGABAD - 431136, Maharashtra
6.	Date of closure of Insolvency Resolution Process	25.03.2025
7.	Liquidation commencement date of corporate debtor	25.03.2025 , (Order received by Liquidator on 25.06.2025)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Krishna Gopal Ratanlal Maheshwari IP Registration no.: IBBI/IPA-001/IPP01296/2019-2020/12712
9.	Address and e-mail of the liquidator, as registered with the Board	Registered Address: 602, Rajendra Ratna, Mahesh Nagar, S V Road, Goregaon (W), Mumbai City, Maharashtra-400104 Registered Email-id: 1kgmaheshwari@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Correspondence Address: Primus Insolvency Resolution & Valuation Pvt. Ltd. 408, 4 th Floor, Manish Chambers, Sonawala Road, Goregaon (East), Mumbai, Maharashtra- 400063 Correspondence Email-id: liq.hariom@gmail.com
11.	Last date for submission of claims	24.07.2025

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of the Hari Om Auto Components Private Limited on 25.03.2025

The stakeholders of Hari Om Auto Components Private Limited are hereby called upon to submit their claims with proof on or before 24.07.2025 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 26.06.2025

Place: Mumbai

Sd/-

Krishna Gopal Ratanlal Maheshwari
(IBBI/IPA-001/IPP01296/2019-2020/12712)

Liquidator- Hari Om Auto Components Private Limited
AFA Valid till June 30th, 2025

Registered Email Id- 1kgmaheshwari@gmail.com
Project Email Id- liq.hariom@gmail.com